

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4260
ANSWERED ON:21.04.2010
CRITERIA FOR ALLOCATION OF COAL
Bajwa Shri Partap Singh

Will the Minister of COAL be pleased to state:

- (a) the criteria adopted for allocation of coal to States from different collieries in the country;
- (b) the details of the collieries from where the coal is being allocated to Punjab;
- (c) whether the Government has assured that coal supplied to Punjab is from the nearest located collieries;and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF THE STATE IN (INDEPENDENT CHARGE) THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a): The allocation of coal to States from different coal companies for distribution to Small and Medium Sector consumers through State nominated agencies is based on various factors which include the source preferred by the States, coal available at such sources, transport logistics, proximity to coalfields etc.

(b): The allocation of coal to various States is made by Coal India Limited (CIL) from the coal companies and not from individual collieries. The coal companies make allocation of coal to different collieries depending upon coal availability, logistics available etc. Coal India Limited allotted 2.18 lakh tonnes for Punjab, of which 2.02 lakh tonnes was to be met from Central Coalfields Limited (CCL) and 0.16 lakh tonnes from North Eastern Coalfields (NEC).

(c) & (d): Proximity to the coalfield is only one of the factors in deciding allocation of coal to the States and other factors as brought out in the reply to parts (a) & (b) of this question are also taken into consideration. CIL has accordingly made allocations from CCL as well as NEC.